

Name of Corporate Debtor: M/s Stelexpert Industries (Indore) Private Limited Date of Commencement of CIRP : 12.06.2025: List of Creditors as on: 16.07.2025

List of Operational Creditors (Other than Workmen and employees and Government Dues)

S. No.	Name of Creditors	Details of Claims Received		Amount of Claim Admitted	Nature of Claim	Details of claims admitted			Amount of contingent claim	Amount of any mutual dues, that may set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed			Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Mr. Abdul Maaz - Proprietor Haji Shahadat & Sons.	03.07.2025	4,49,54,424.00	1,56,44,009.00	Supply of Goods	0.00	No	-	0.00	0.00	2,93,10,415.00	0.00	Hon'ble NCLAT vide its order dated 02-07-25 in the appeal filed against impugned order of commencement of CIRP of CD, directed IRP to proceed to collate the claims, however instructed not to constitute Committee of creditors without leave of court.
2	Mr. Abdul Maaz - Proprietor Maaz Exports	03.07.2025	37,04,805.00	11,98,585.00	Supply of Goods	0.00	No	-	0.00	0.00	25,06,220.00	0.00	Hon'ble NCLAT vide its order dated 02-07-25 in the appeal filed against impugned order of commencement of CIRP of CD, directed IRP to proceed to collate the claims, however instructed not to constitute Committee of creditors without leave of court.
	Total		4,86,59,229.00	1,68,42,594.00		0.00		0.00%	0.00	0.00	3,18,16,635.00	0.00	